GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:838

ANSWERED ON:24.11.2009

REHABILITATION SCHEME FOR MAOISTS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering any surrender-cum-rehabilitation policy for the Maoists in the country;
- (b) if so, the details thereof?
- (c) whether the Government has held discussions with different State Governments before finalizing the said policy;
- (d) if so, the outcome thereof; and
- (e) the number of Maoists expected to surrender after implementation of the said policy?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) & (d): After due consultations with the State Governments, Guidelines for surrender- cum-rehabilitation of naxalites have been put in place by the Central Government on 26.8.2009 which are available on the website of this Ministry. Inter-alia, the salient features of the guidelines are:
- # Immediate grant of Rs. 1.50 lakh to be kept in the shape of Fixed Deposit Receipt in a bank in the name of the Surrenderee for 3 years which can be drawn by him after 3 years subject to his good behavior.
- # Rs. 2000 as monthly stipend for a maximum period of 36 months.
- # Incentives for surrender of weapons depending upon the type of weapon(s) surrendered.
- # Training in a trade/vocation.
- (e): During the current year (upto October 31, 2009) 132 naxalites have surrendered.